

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1089
ANSWERED ON:24.11.2000
PROCUREMENT OF MAIZE FROM KARNATAKA
H.G. RAMULU

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government are aware that the prices of Maize in Karnataka has crashed;
- (b) if so, the details thereof;
- (c) whether the Government of Karnataka has sought relaxation of norms for procurement of maize;
- (d) if so, the details thereof;
- (e) whether Food Corporation of India has procured maize from the farmers in Karnataka;
- (f) if so, the total metric tonnes of maize procured so far by Food Corporation of India; and
- (g) the steps taken or proposed to be taken to procure the entire stock of maize from Karnataka, particularly from Koppal district?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SRIRAM CHAUHAN)

(a),(b),(c),(d),(e),(f) & (g) : Yes, Sir. The Food Corporation of India(FCI) and the State Government of Karnataka have reviewed the matter and identified 22 centres for purchase of maize stocks. 8,859 MTs. of maize has been procured by the FCI upto 20th November, 2000. All arrangements have been made by the FCI and the State Government for procurement of maize in Karnataka.

All stocks conforming to Fair Average Quality Specifications have been procured. At Koppal, as against market arrival of 11,143 MTs. so far, 871 MTs. of maize conforming to specification has been procured.

The State Government's proposal for relaxation in the specifications of maize is under consideration of the Government.